

**SUPREME COURT OF INDIA**

Date: 12.11.2021

**CORRIGENDUM**

**CORRIGENDUM FOR PRE-BID QUERIES UPLOADED ON SCI WEBSITE ON 11.11.2021 AGAINST THE NIT DATED 01.11.2021 ISSUED FOR AWARDDING CONTRACT FOR SCANNING/DIGITIZATION OF RECORDS OF SCI**

This corrigendum is issued in reference to the Serial Nos. 16, 27 and 28 of the response to pre-bid queries raised by the interested bidders uploaded on the website of Supreme Court of India on 11.11.2021. Kindly, note that the correct response has been italicised for reference and convenience.

<b>S.No.</b>	<b>Page and Clause No.</b>	<b>Content of NIT requiring Clarification(s)</b>	<b>Clarification Sought</b>	<b>Response of SCI</b>	<b>Corrected Response of SCI</b>
16.	Page-12 4.2 (b)	"Check that all metadata and supporting information (for entering in Ingestion) for each of the files has been handed over to vendor and is well understood by the vendor."	(1) How metadata for a case file will be supplied & integrated into scanning workflow system. Please clarify	(1) Number of Index/Bookmarks in each case is highly variable. - Average: 31 index/bookmarks per case - As per existing data, a case with least number of index/bookmarks has 3 index/bookmarks in it. - As per existing data, a case with highest number of index/bookmarks has 3607 index/bookmarks in it.	<i>(1) Such metadata (i.e. fields of each index/bookmark) are mentioned on the cover page of a case file and on "Index of Contents" page(s) of the case file.</i>  <i>- Vendor's staff will be required to read/copy from such places (where metadata is mentioned) and type/paste into the requisite forms in Ingestion Workflow/MIS.</i>
27.	Page-58 Phase II: Evaluation of Technical Bids	"Pre-Qualification – Mandatory Criteria: 2. Proof of minimum turnover of 05 crores for last 3 years. (ITS/balance sheets etc.)"	(1) We request to amend the clause as "Proof of minimum turnover of 100 crores for last 3 years. (ITS/balance sheets etc.)" for strong competition	(1) The pre-qualification mandatory criteria for evaluation of technical bills shall stand as per the NIT document.	(1) The pre-qualification mandatory criteria for evaluation of technical bids shall stand as per the NIT document.
28.	Page-58 Phase II: Evaluation of Technical Bids	-	(2) As per the scope of work, ISO 9001:2015 and ISO27001:2013 to be included in pre-qualification criteria for quality and information security management	(1) The pre-qualification mandatory criteria for evaluation of technical bills shall stand as per the NIT document.	(1) The pre-qualification mandatory criteria for evaluation of technical bids shall stand as per the NIT document.

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